NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/(IB)/2017

NAME OF THE PETITIONER(S)

: PRAKASH PARCEL SERVICES LTD

NAME OF THE RESPONDENT(S)

: LOGOS INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

() each & +

REPRESENTATION BY WHOM

Pieethi . S. stram for hajogopal + haghunathan Advoration

ORDER

Ms. Preethi S. Arasu, Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 and also to issue private notice to the Respondent by way of speed post along with the copy of the application and submit proof with an affidavit on the next date of hearing. Put up on 13.07.2017 at 10.30 A.M.

S. Ji payar glasam.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF/TARIQ) MEMBER (JUDICIAL)

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